

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
RAN INDIA STEELS PRIVATE LIMITED (UNDER CIRP) OPERATED IN MANUFACTURING OF
STEEL AND STEEL PRODUCTS**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

S.No.	RELEVANT PARTICULARS			
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Ran India Steels Private Limited CIN: U93090TN1995PTC039896 PAN: AABCR5529D		
2.	Address of the registered office	First Floor, New No. 510, Old No.164, T.T.K Road, Alwarpet, Chennai, Tamil Nadu, India, 600018		
3.	URL of website	Not Available		
4.	Details of place where majority of fixed assets are located	i. RAN INDIA STEELS (P) LTD., UNIT – I S. F. No. 265 / 2 E, Nallur Village, Kavundipalayam (Post), Kandampalayam (Via), Paramathi Velur (T.K), Namakkal (DT) – 637203 ii. RAN INDIA STEELS (P) LTD., UNIT – II S. F. No. 255 / 6A2, Nallur Village, Kavundipalayam (Post), Kandampalayam (Via) Paramathi Velur (T.K), Namakkal (D.T) - 637 203		
5.	Installed capacity of main products/ services	S.No.	Products/Service	Capacity
		i.	Rolling Mill (TMT Bars)	54,000 MTPA
		ii.	Melting (Ingots)	36,000 MTPA
		iii.	Billet Production Unit	43,800 MTPA
		iv.	Ingot Production	3,6000 MTPA
6.	Quantity and value of main products/ services sold in last financial year	Quantity and value of main products/services sold during the last financial year is NIL .		
7.	Number of employees/ workmen	NIL on Insolvency Commencement Date		
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The details can be obtained by requesting on email: cirp.ranindia@gmail.com		
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The details can be obtained by requesting on email: cirp.ranindia@gmail.com		
10.	Last date for receipt of expression of interest	February 21, 2026		
11.	Date of issue of provisional list of prospective resolution applicants	February 25, 2026		
12.	Last date for submission of objections to provisional list	March 02, 2026		
13.	Date of issue of final list of prospective resolution applicants	March 04, 2026		
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	March 04, 2026		
15.	Last date for submission of resolution plans	April 04, 2026		
16.	Process email id to submit Expression of Interest	cirp.ranindia@gmail.com		
17.	Details of the corporate debtor's registration status as MSME	As per the information made available to the RP, the Corporate Debtor is a registered MSME (Medium Enterprise)		

Date: February 06, 2026
Place: Karur

For Ran India Steels Private Limited
P Bala Subramanian
 Resolution Professional of Ran India Steels Private Limited
 IBBI Registration No. IBBI/IPA-001/IP-P-02867/2024
 2025/14404
 AFA valid up to June 30, 2027
 85/3, Sukkaliyur, Karuppampalayam Village,
 Karur, Tamil Nadu ,639003

